

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

(IB)-121(PB)/2018

IN THE MATTER OF:

Sai Structwel Pvt. Ltd.	APPLICANT / PETITIONER
Vs.		
Amrapali Centurian Park Pvt. Ltd.	RESPONDENT

SECTION:

Under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 19.04.2018

Coram:

**Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)**

PRESENTS

For Operational Creditor	:	Mr. Anurag Sharma, Adv. Mr. Nikhlesh, Alok K. Pandey & Navdeep Jain, Advs.
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ORDER

For order, see (IB)-90(ND)/2017.